

## **NOTICE**

Please take notice that Commercial Appeal 7 of 2019 which was specially fixed by Judicial Order for 12.01.2022 at 2.15 P.M. shall now be taken up on 12.01.2022 at 10.30 A.M. by Hon'ble Division Bench No. 01 through V.C.

By Order

Sd/-

Dated the 10<sup>th</sup> day of January, 2022  
High Court of Jharkhand, Ranchi.

(Sanjeev Kumar Das)  
Joint Registra (L&C)